$\begin{array}{c} \text{HIGH COURT OF SIKKIM} \\ \underline{\text{GANGTOK}} \end{array}$

No. OZ/Estt./HCS

Dated: 12-4.22

NOTICE

In partial modification to Notice No.73/Estt./HCS dated 18.12.2021, it is informed to all concerned that the interview/viva-voce scheduled to be held on 13th April, 2022 has been postponed to 21st June, 2022. The details are as follows:-

Sl.	Name of the post along with Group	Date of Interview/	Re-scheduled Date(s) of
No.		Viva-voce	Interview/ Viva-voce
01.	Mali-cum-Peon (Group 'D')	13.04.2022: Roll No.001/M/HCS/2021 to 030/M/HCS/2021	21.06.2022

The concerned candidates are required to make a note of the above changes and appear for the interview/viva-voce on the rescheduled dates.

By Order.

Sd/-REGISTRAR GENERAL HIGH COURT OF SIKKIM GANGTOK